## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 273 /(MAH)/20/7

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. N.W. Exports Ltd.

SECTION OF THE COMPANIES ACT: 230 - 232 OF THE Companies Act 1956/2013/I & BP Code 2016.

DESIGNATION

SIGNATURE

(Additional Debastice Advocate Board) Day i/b Desai & Divanje

Common Order

CSP 273/230-232/NCLT/MB//MAH/2017

CSP 274/230-232/NCLT/MB//MAH/2017

CSP 275/230-232/NCLT/MB//MAH/2017

At request of the Petitioner Counsel, list this matter on 20.4.2017 for hearing.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)